GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 3848

TO BE ANSWERED ON AUGUST 09, 2017

POLICY INITIATIVES FOR SANITATION

No. 3848   SHRIMATI RANJEET RANJAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state the specific policy initiatives taken by the Government during the last two years to tackle the problems of duplicate entries, ghost beneficiaries and missing households which act as road blocks in tracking the beneficiaries of the Government's sanitation interventions?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

Government of India (GoI) has initiated the following specific policies to tackle the problems of duplicate entries, ghost beneficiaries and mission households which act as road blocks in tracking the beneficiaries of the Government's sanitation interventions:-

(1)   Duplicate Entries

(i) Aadhar Number has been made compulsory for all states (except Meghalaya, Assam and Jammu & Kashmir). Therefore, with one aadhar number, there will be only one name corresponding to Individual Household Latrine (IHHL) application effective from May 2017.

(ii) For all IHHL applicants, where it is not bulk construction, Bank IFSC Code & Account Number has to be unique.

(2)   Ghost Beneficiary & Missing Household – To stop ghost beneficiaries, application is required to be physically verified by award level verifier and then the application is approved by the Urban Local Body (ULB). Same holds for missing household, already constructed toilets, lack of space for constructing IHHL, disputed land etc.

(3) **Tracking the Beneficiary** – Electronic Fund Transfer order is generated for Direct Transfer of benefit in two installments. Once after physical verification of application & second after loading of geo tagged constructed toilet photo with beneficiary in frame. These Fund Transfer orders can be sent to banks by downloading the PDF by ULBs or by sending by email to Banks under intimation to ULBs.

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